

ing Members for the periods indicated against each:

- (1) Shrimati Gayatri Devi . . . 31st July to 7th August, 1975 (Fourteenth Session); 5th January to 6th February, 1976 (Fifteenth Session) and 8th to 25th March, 1976 (Sixteenth Session).
- (2) Shri C. Chittibabu . . . 7th January to 6th February, 1976 (Fifteenth Session) and 8th March to 4th April, 1976 (Sixteenth Session).
- (3) Shri M. dhu Dandevate . . . 6th February, 1976 (Fifteenth Session); 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session).
- (4) Shri Shyamnanda Mishra . . . 6th February, 1976 (Fifteenth Session); 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session).
- (5) Shri Murasoli Maran . . . 8th March to 15th April, 1976 and 26th April to 15th May, 1976 (Sixteenth Session).
- (6) Shri Morarji R. Desai . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (7) Shri Samar Guha . . . 8th March to 15th April, 1976 and 26th April to 15th May, 1976 (Sixteenth Session).
- (8) Shri R. N. Goenka . . . 8th March to 15th April, 1976 and 26th April to 15th May, 1976 (Sixteenth Session).
- (9) Shri Jagannath Rao Joshi . . . 6th February, 1976 (Fifteenth Session); 8th March to 15th April, 1976 and 26th April to 14th May, 1976 (Sixteenth Session).
- (10) Shri Mohan Dharia . . . 3rd to 15th April, 1976 and 26th April to 22nd May, 1976 (Sixteenth Session).
- (11) Shri Hukam Chand Kachwal . . . 3rd to 15th April, 1976 and 26th April to 22nd May, 1976 (Sixteenth Session).
- (12) Shri Bhagirath Banwar . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (13) Shri Janeshwar Misra . . . 16th March to 15th April, 1976 and 26th April to 22nd May, 1976 (Sixteenth Session).
- (14) Shri Jyotirmoy Bosu . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (15) Shri Ram Dhar . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (16) Dr. Jivraj Mehta . . . 16th to 22nd May, 1976 (Sixteenth Session).
- (17) Shri Mukhtiar Singh Malik . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (18) Dr. Laxminarayan Pandeya . . . 15th to 22nd May, 1976 (Sixteenth Session).
- (19) Shri Phool Chand Verma . . . 15th to 22nd May, 1976 (Sixteenth Session).

COMMITTEE ON PUBLIC UNDERTAKINGS

EIGHT-THIRD REPORT AND MINUTES

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

- (i) Eighty-third Report on Indian Diary Corporation.

- (ii) Minutes of the sittings of the Committee relating to the above Report.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND FIFTY, TWO HUNDRED AND SEVENTH, AND TWO HUNDRED AND NINTH REPORTS

SHRI H. N. MUKERJEE (Calcutta-

[Shri H. N. Mukerjee]
(North-East): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Two Hundred and Fifth Report on Action Taken by Government on the recommendations contained in Hundred and Fifty-second Report—Sub Standard Pesticides (Department of Health).
- (2) Two Hundred and Seventh Report on Action Taken by Government on the recommendations contained in Hundred and Seventy-fifth Report on Calcutta Port Trust (Ministry of Shipping and Transport).
- (3) Two Hundred and Ninth Report relating to Export of Leather (Ministry of Commerce) on Paragraph 29 of the Report of the Comptroller and Auditor General of India for the year 1973-74. Union Government (Civil).

12.15 hrs.

STATEMENT RE. IMPORT POLICY FOR 1976-77

MR. SPEAKER: This is a long Statement. You can lay it on the Table of the House.

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHAYA): I beg to lay on the Table of the House a Statement regarding Import Policy for the year 1976-77, and also lay on the Table a copy of the Import Trade Control Policy for the year 1976-77—Volumes I and II

STATEMENT

Sir, I am happy to place on the Table of the House the Import Policy for 1976-77. [Placed in Library. See No. LT-10675/76].

In formulating this policy, we have been deeply conscious of the welcome changes that have taken place in our

economy in the last one year or so. An attempt has been made to make the import policy definitely responsive to the overall national objectives.

The Prime Minister's 20-Point Economic Programme and other related policies have resulted in brighter prospects for increased production and economic growth in the country. After two years of relative stagnation, we are now confidently poised for a major break-through in the fields of industrial development and foreign trade. In the developing countries like ours, foreign trade performance is itself an industrial growth input.

An equally important change, which has also contributed to the better climate for growth is the success that has been achieved in curbing the anti-national activities by economic offenders, e.g., smuggling, black-marketing and tax-evasion. The success in these spheres has directly contributed to the strengthening of our balance of payment situation, besides imparting a strong sense of economic discipline, in the use of resources, both imported and domestic.

Our export target for the year ended 31st March, 1976, was Rs 3,600 crores. Although, full data has not yet been compiled, the expectation is that we have achieved this figure. During the preceding three years ending 1974-75, our exports increased by 100 per cent. In 1975-76 we would achieve a rate of growth of 6 to 7 per cent in our exports in quantitative terms. In terms of value, the rate of growth would be around 16 per cent. This increase during the last year has been achieved at a time when the world trade has been facing recession and actually declined.

We cannot, however, be complacent in the export front. Our trade balance continues to be severely adverse. The problem of debt servicing is also well known. Indeed, there is need to further intensify our exports efforts.